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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.836/2002

Monday, this the 1st day of April, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri H.B. Sharma  
Accounts Officer  
Local Audit Office (Army)  
Morar, GWALIOR (M.P.)

Residential Address:

P-9, Gola Ka Mandir,  
MES Quarters, Station Road  
GWALIOR (M.P.)

...Applicant

(By Advocate: Shri D.N.Sharma)

Versus

1. Union of India  
through the Secretary to the Govt. of India  
Ministry of Defence, South Block  
New Delhi-1
2. The Controller General of Defence Accounts  
West Block-V, R.K. Puram  
New Delhi-66
3. Shri Basant Singh  
Senior Accounts Officer  
Infantry School, MHOW (MP)

...Respondents

O R D E R (ORAL)

Justice Ashok Agarwal:

Applicant, who holds the post of Accounts Officer, is an aspirant for the post of Senior Accounts Officer. He has, however, not been found fit for the aforesaid post by the Departmental Promotion Committee (DPC) held in February/March, 2001. It may be that certain candidates junior to the applicant have been promoted, <sup>That is</sup> ~~ie.~~ neither here nor there. There are certain candidates, who are senior to the applicants <sup>who</sup> ~~L~~ are also not promoted. No case, in the circumstances, is

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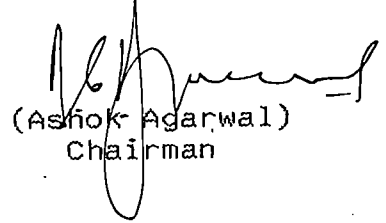
(2)

made out for interference with the decision of DPC.

Present OA is, in the circumstances, rejected in limine.



(S.A.T. Rizvi)  
Member (A)



(Ashok Agarwal)  
Chairman

/sunil/